

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 23.11.2022

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4383 of 2022 in Comp. App (AT) (Ins) No. __ of 2022	Basishtha Narayan Choubey Vs. International Asset Reconstruction Company Pvt. Ltd. & Anr.	Uday N. Tiwary
2.	I.A. No. 4373 of 2022 in Comp. App (AT) (Ins) No. __ of 2022	Consortium of Suzlon Synthetic Ltd. & Anand Buildtech Pvt. Ltd. Vs. Reshma Mittal	Arurag Ojha
3.	I.A. No. 4385 of 2022 in Comp. App (AT) (Ins) No. __ of 2022	Commercial Tax Department Vs. Sajjan Kumar Dokania & Ors.	Mrinal Elker Mazumdar
4.	I.A. No. 4396 of 2022 in Comp. App (AT) (Ins) No. __ of 2022	Apavarga Trading Company Vs. Hazel Foods P. Ltd.	Shailender Kumar
5.	I.A. No. 4384 of 2022 in Comp. App (AT) No. __ of 2022	Karan Luthra & Anr. Vs. Registrar of Companies NCT of Delhi and Haryana & Anr.	Rajiv Dewan

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By order
-sd/-
Assistant Registrar